

[Placed in Library. See No. LT-10694/76.]

STATEMENT ON THE NATIONAL POPULATION POLICY

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): I beg to lay on the Table a statement (Hindi and English versions) on the National Population Policy. [Placed in Library. See No. LT-10695/76]

SHRI S. M. BANERJEE (Kanpur): Let him make a statement on the Family planning in Delhi (*Interruptions*).

MR. SPEAKER: It is coming tomorrow. You will get time when the Ministry's Demands come up for discussion.

MADRAS CITY MUNICIPAL CORPORATION (AMENDMENT) ACT.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H.K.L. BHAGAT): I beg to lay on the Table a copy of the Madras City Municipal Corporation (Amendment) Act, 1976 (Hindi and English versions) (President's Act No. 13 of 1976) published in Gazette of India dated the 17th April, 1976, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976.

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TAMIL NADU ADDITIONAL SALES TAX (AMENDMENT) ACT, PRESIDENT'S ACTS UNDER GUJARAT STATE LEGISLATURE (DELEGATION OF POWERS) ACT, NOTIFICATIONS UNDER CENTRAL EXCISES AND SALT ACT, ETC.

SHRI PRANAB KUMAR MUKHERJEE: I beg to lay on the Table—

(1) A copy of the Tamil Nadu Additional Sales Tax (Amendment)

Act, 1976 (Hindi and English versions) (President's Act No. 2 of 1976) published in Gazette of India dated the 31st March, 1976, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-10696/76]

(2) A copy each of the following President's Acts (Hindi and English versions) under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976:—

(i) The Bombay Sales of Motor Spirit Taxation (Gujarat Amendment) Act, 1976 (President's Act No. 8 of 1976) published in Gazette of India dated the 31st March, 1976.

(ii) The Gujarat Sales Tax (Second Amendment) Act, 1976 (President's Act No. 10 of 1976) published in Gazette of India dated the 31st March, 1976.

(iii) The Gujarat Sales Tax on Professions, Trades, Callings and Employments Act, 1976 (President's Act No. 11 of 1976) published in Gazette of India dated the 31st March, 1976.

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(3) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excises and Salt Act, 1955:—

(i) The Central Excise (Eleventh Amendment) Rules, 1976, published in Notification No. G.S.R. 536 in Gazette of India dated the 10th April, 1976.

(ii) The Central Excise (Twelfth Amendment) Rules, 1976, published in Notification No. G.S.F. 548 in Gazette of India dated 17th April, 1976.

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